

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.415**  
**Appeal No. 257/252/ND/2022**

**IN THE MATTER OF:**

Deputy Commissioner Of Income Tax, Circle 7(1), New Delhi	...	Appellant
Versus		
Registrar Of Companies, Delhi &Ors. (M/s Fly Cheapest Pvt. Ltd.)	...	Respondent

**Under Section 252(1)**

**Order delivered on 19.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	
For the Respondent	:	
For the RoC	:	Adv. Jyoti Khurana

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **07.05.2024**.

**Sd/-**  
**(Court Officer)**